DIVISION BENCH **ITEM NO. 115**

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ

CP No. 13/ALD/2021

CORAM:

1. **SHRI HARNAM SINGH THAKUR,**
   HON'BLE MEMBER (JUDICIAL)
2. **SHRI SUBRATA KUMAR DASH,**
   HON'BLE MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th September, 2022, 2:30 pm

NAME OF THE COMPANY	**RAGHUBIR SINGH KALRA V/S M/S RRA DEVELOPERS PVT LTD & ORS**
UNDER SECTION	**241/242 OF COMPANIES ACT 2013**

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Srijan Mehrotra, Adv. : *For the applicant*
Sh. Vipin Kumar Kushwaha, Adv. *: For the respondent no. 1-12*

ORDER

Due to paucity of time, the matter could not be taken up.

Hence, adjourned to 13th December, 2022.

—Sd—

Deputy Registrar

28th *September, 2022*

Md. Zaid
(Stenographer)